"That leave to introduce a Bill further to amend the State of Nagaland Act, 1962, be granted."

The motion was adopted.

SHRI YOGENDRA MAKWANA: Sir, I introduce the Bill.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORTANCE

Serious famine situation in Rajasthan compounded by power shortage

SHRI JASWANT SINGH (Rajasthan): Sir, I beg to call the attention of the Minister of Agriculture and Rural Reconstruction and Irrigation to the serious famine situation in Rajasthan compounded by power shortage and the steps taken by the Government.

THE MINISTER OF AGRICUL-TURE AND RURAL RECONSTRUC-TION AND IRRIGATION (RAO BIRENDRA SINGH): Sir, during 1980-81 the rainy season in Rajasthan started well in the last week of June, 1980 but after a good start the rains in the month of July became deficient in a number of districts. There was a long dry spell in the month of August and early withdrawal of the monsoon by the middle of September, 1980. The deficiency of rainfall during the crucial stages of crop growth during August-September and moisture stress during the grain formation stage in October resulted in a and substantial poor kharif crop shrinkage of rabi sowing also. rainfall during the period from October to the middle of December continued to be deficient as a result of which all the 26 districts have been affected by drought in varying degrees according to the reports from the State Government.

At present 21,365 villages of Rajasthan with a population of 1.68 crores have been affected. According to the estimate of the State Government the kharif production of foodgrains during 1980-81 would be about 19.9 lakh tonnes as against 12.76 lakh tonnes during 1979-80. As regards rabi foodgrain production the State Government has estimated it to be 28.0 lakh tonnes as against 39.34 lakh tonnes during 1979-80.

The State Government Memorandum for Central assistance in the middle of November. asking for the visit of a Central Team. A Central Team visited Rajasthan from the 27th to the 30th November, 1980 for an on-the-spot assessment of the drought situation. On the basis of the report of the Central Team and recommendations of the High Level Committee on Relief ceiling of expenditure Rs. 2019.50 lakhs has been approved for purposes of Central assistance which includes Rs. 1200 lakhs on employment generation schemes.

In addition, the State Government has been sanctioned short-term loan of Rs. 16.50 crores—Rs. 7.50 crores for kharif and Rs. 9 crores for rabi for the supply of agricultural input to the farmers.

Under the Food for Work Programme, the Government of Rajasthan were allocated 1.10 lakh M. T. of foodgrains in the beginning of the current financial year, in addition to the carry-over stock of 93,226 M. T. from the previous year. Besides, under the National Rural Employment programme an additional allocation of 10,400 M. T. foodgrains and cash assistance of Rs. 182 lakhs towards material component and Rs. 57.20 lakhs towards wage support have been sanctioned. Though the allocation for Rajasthan was 10,400 M. T. of foodgrains, as much as 20,000 M. T. had been released for them in advance. Assessing the developing situation the State Government had started test relief works right from November, 1980. The tempo has

(Rao Birendra Singh)

gradually been building up and as on 16-2-1981 more than 3.41 lakh persons were employed on 1750 famine relief and other works per day. It is felt that with the present allocations under the various Plan and Central assistance schemes the State Government will not be lacking in funds in organising relief works to the maximum extent possible.

The State Government has identified 3842 drought affected villages where special arrangements are being made for providing drinking water by trucks, rail, camel carts, piwai system, by deepening of wells and supply of canal water etc. Contingency plans to cover all these villages have been prepared and implemented. The State Government have at present deployed 42 fast rigs for boring drinking water wells and have placed orders for 33 more rigs to be purchased through DGS&D. are being made to expedite the supply of rigs. A special allocation of 10,000 M. T. of cement has also been made by the Central Government for drinking water schemes. the Central assistance of Rs. 4.35 crores, the Central sector scheme of Accelerated Rural Water Supply of and the Rs. 4.16 crores Minimum Needs Programme of Rs. 18,18 crores, the State Government has a total of Rs. 26.69 crores of funds for drinking water schemes alone

Rajasthan at present is facing power shortage due to reduced inflows in Gobindsagar and Chambal reservoirs. Against the daily unrestricted requirement of Rajasthan of 16 million units, the State got 10.5 m. units in December, 1980 and 8.74 m. units during January, 1981. I am happy to state that with the recommissioning of the Rajasthan Atomic Power Plant at Kota, few days ago, the availability has gone up to 11 million units per day. Relief has been given to Rajasthan from Central Sector Badarpur Thermal Station which supplied 192 lakh units of energy between December, 1980 and January, 1981. Rajasthan has and January, 1981. Rajasthan not only been drawing their share but overdrawing from Bhakra-Nangal-Beas hvdro-electric system. Even though there has been shortage of power in the State, State Government has ensured that agriculture is supplied with power for 6 hours a day. As a result of the improvement in power supply it has now been possible to supply power even to the large scale industries for 5 days a week. In the urban areas staggering of power is being resorted to from 9 A.M. to 5 P.M., but there is no cut on small industries, water works, cold storage, milk chilling plants, sugar cane crushing, vegetable and edible oil industries, etc.

Even before the receipt of Central assistance the State Government had allocated Rs. 90 lakhs for providing fodder to the cattle, loans to voluntary agencies for opening of cattle camps, subsidy for growing fodder, etc. The Central assistance provided Rs. 22 lakhs for fodder subsidy and development of pastures and about Rs. 1.5 crores for cattle relief. The State Government had issued orders for opening of 132 migration depots and for collection of fodder, etc. in November last year. They are not apprehending any serious distress for the cattle population at present. The Central Government have requested the Governments of Gujarat and Madhya Pradesh to allow grazing facilities for the cattle coming from Rajasthan, in their grazing land and forests either free of cost or at nominal rates.

The Prime Minister herself visited the interior of the drought affected areas of Rajasthan on the January, 1981. The Chief Minister and the State Relief Minister also been visiting the affected Districts and personally supervising the relief operations. Apart from the visit by the Central Team, my Additional Secretary-cum-Relief Commissioner visited the State from 1st to 3rd February, 1981, held detailed discussions with the Chief Secretary and

senior officers of the State Government and made a number of suggestions. The affected districts have been allocated to Area Development Commissioners and regular meetings of Coordination committees at the District and State levels are being held. Village-wise monitoring of availability of foodgrains, employment, drinking water and fodder and of deployment and performance of rigs has been mounted.

From what I have stated it will be clear that the Central and the State Governments are fully seized of the drought situation and are taking all possible measures not only to mitigate the existing hardship but also to avoid any future distress.

MR. DEPUTY CHAIRMAN: I think the honourable Minister has made a very exhaustive statement. So, please be brief.

SHRI JASWANT SINGH: Mr. Deputy Chairman, Sir, it is not a matter of pleasure for me to raise this matter over and over again. We do not raise this because of any sense of cussedness or as a deliberate measure of troubling the treasury ben-But we raise it because feel aggrieved. I feel aggrieved because, previously, there was a debate on the same subject on the December and I feel constrained to draw the Government's attention to this matter because I think that, in sufficient has been fact, not only done, but also that we continue to be a neglected area. It is not my intention to take much time would like to say something on few points mentioned here like food, water, fodder, etc. Here the situation is compounded because there is absence of power, there is absence of funds, there is absence of diesel and above all, there is an absence of Government in Rajasthan, We could have coped with the absence of the other things possibly because have learnt to cope with such

situation. But, on top of the absence of all these things, that is, the absence of power, absence of funds, etc., there is the absence of a Government Rajasthan The absence of Government in Rajasthan is imposed on us and it has forced me, and I feel constrained, to draw the attention of the Minister to this I will not say what I have to say. But I will read precisely what the Government Rajasthan says on each point such as funds, food, fo der, water power, etc. I will read what the Rajasthan Government has to say on each of these points, Firstly, on the question of funds.

The honourable Minister has given the details, has given a very exhaustive statement which the Secretary perhaps prepared working overnight. But the Government of Rajasthan here says:

"The position of availability of funds with the Relief Department is rather depressing. The margin money of Rs. 7.74 crores, which was allocated by the Government of India for the financial year 1980-81"—this is not mine; this is the Government of Rajasthan's paper—" has already been expended for meeting the liabilities of the year and virtually no funds were available to meet the exigencies of the current demands."

I will not read out the whole thing as it will take too much time. It says in part:

"Thus the present position is that the Department is left with no money to meet the demands of the relief works and other connected liabilities. If the assistance from the Central Government is not received immediately, the State Government will have to face a very ugly situation."

They do not have to face the situation because the ugly situation is already there. This is about the funds. Now, I will take up the ques-

[Shri Jaswant Singh]

tion of food. The honourable Minister spoke about the allocation of foodgrains made from the Central pool so that various relief works could be started. I will read out what the Government of Rajasthan has to say about the availability of foodgrains. This is the Rajasthan Governments paper:

"Due to the drastic cut in the allocation of foodgrains from 40,000 metric tonnes to 6,000 metric tonnes of wheat per month, the allotment to districts has already been considerably reduced."

I will like the honourable Minister to consider this. He has said that the Food-for-work Programme is going on and other things are going on. It goes on to say:

"On the contrary, on account of the drought conditions and the discontinuance of the Food-for-Work Programmes, the demand for the foodgrains at the fair price shops has gone up."

I will mention only the districts or Barmer and Jaisalmer. The average monthly consumption of foodgrains in Jaisalmer and Barmer respectively is around 1,200 tonnes and tonnes. But, Sir, what is allotted to these districts is 800 tonnes and 600 tonnes respectively as against 1,200 tonnes and 1,800 tonnes respectively. As against, 1,800 metric tonnes foodgrain required for Barmer, only about 600 supply is metric tonnes-one-third. The Chief Minister tells us-those of us who live in Barmer and Jaiselmer: "Take That is all right. He eating rice". is free to advise us like that. then he is not content with that. He says: "I would advise you, those in Barmer and Jaisalmer, because cannot eat rice without तो ग्राप लोग खटाई के पेड़ ग्रब से लगाना गुरू कीजिए। ग्राप इमली लगाईये।" चीफ मिनि-स्टर साहब वहां स्राकर हमको राय देते है--

in the middle of a famine? It reminds me of the sorry situation which must have prevailed at the time of the French Revolution. We are not very far from that,

There is the question of fodder. The hon Minister has stated something about migrating cattle. phrase here as quoted from Ministers statement is that the "State apprehending Government are not any serious distress for the cattle population present." at Ι conceive of a more irresponsible statement. The areas of western Rajasthan are 'pashu-pradhan' dis-In my own small way also I am keeping some animals. And when I talk of distress that we farmers and our animals are facing, I am not talking with second-hand knowledge. I am talking with personal first hand experience about what is happening to the animals. I am surprised how the hon. Minister, who has sufficient knowledge about agriculture and animals and about distress caused to animals and famine situation, can possibly quote such an irresponsible statement of Government of Rajasthan, that no serious distress is being apprehended.

The Government of Rajasthan says that they are opening migratory depots. Till the end of December, the Government of Rajasthan did even delineate which were migratory routes, on which routes the cattle were to migrate. Till the end of December, the neighbouring States of Gujarat, Maharashtra and Haryana did not agree to absorb this migration of cattle. It is not just a question of cattle; it also involves sheep, goats, etc. We do not believe the statement that 'no distress' is being caused. Very considerable distress has already been caused. There is no fodder available. Largescale smuggling of cattle is todaya taking place from Barmer and Jaisalmer, and also Bikaner, into Pakistan. If fodder is made available, this very valuable asset, which is 'pashudhan'

will be seriously depleted. It will lose a very large part of its reproductive power.

Now, I come to the question of water. I am trying to be as brief as I can. The hon. Minister has given some facts and figures. He had also said in an earlier statement that 178 tankers were available. The Government of Rajasthan here says that in about "one thousand villages no water is available within a of 5 kilometres". There are 19,000 villages. The figure is raised as in December, I can understand this because the revenue system is such. Out of 26 districts, 25 are But I think this figure of stricken. one thousand villages is really only a guess estimate. A large number of villages in western Rajasthan are today without any assured supply of water But we were told that tankers are available for water. I would like to know how many these are on the road. I am told that so many rigs are available-41 in December. The figure has gone up. How many of the rigs are working, and how many wells have I do want been dug. not figures for last year, but only between December and February many have been drilled? How much water is supplied to the villages? We have still to face the months of Jeth and Asadh the height of summer. The worst is yet to be faced by these districts. If the Government acts even now, we would be very happy. Then, I come to the question of power.

MR DEPUTY CHAIRMAN: That will do.

SHRI JASWANT SINGH: The question of power is part of it. Therefore, I have to take the time...

MR. DEPUTY CHAIRMAN: You have given the details of power supply. Please mention just what you want.

SHRI JASWANT SINGH: In my small way, I have also to depend on the Government of Rajasthan for power.

MR. DEPUTY CHAIRMAN: You can leave something for the State Government. You can ask your friends to put the questions there.

SHRI JASWANT SINGH: I do not know why you have to be an advocate of the Treasury Benches?

MR. DEPUTY CHAIRMAN: I am just helping you to conclude early.

श्री सुन्दर ज़िंह भंडारी (उत्तर प्रदेश) : श्राप उनको बोलने नो दीजिये।

श्री उपस्भापति : बोल तो रहे हैं। मैं मना कव कर रहा हूं।

SHRI JASWANT SINGH: The power situation in Rajasthan is very bad. In Rajasthan, we have a daily requirement of 25 million roughly. It may be a little more or less. I am subject to correction. Now, this daily supply of 25 million units went down to 0.8 million units or 80 lakh units which is less than 4 per of total power requirements Then you say of Rajasthan. you are supplying power to formers But the for six hours. farmers don't know which these six hours There is no advance are The farmer is expected to irrigate fields in the night or other time and accept the situation as normal. There is complete ab-I would beg sence of relief. the hon. Minister to take some action. You say that one relief camp have only 50 people and from family you will have only one member who will be paid Rs. 3 a day. That speaks for itself.

250 घर है गांव में। उतमें से हम कहेंगें कि 50 लोग रिलीफ पर लगायेंगे। इन 50 को प्रतिदिन तीन रुपये देंगे। यह कोई रिलीफ है?

[Shri Jaswant Singh]

There is no relief today. You were good enough to mention that the Chief Minister had visited the area. well, the Chief Minister has accompanied the Prime Minister Yes. he has not been there as Chief Minister in his own right. So, this is what is happening in western Rajasthan. I appeal to you from the floor of this House with pain tell you what Rajasthan is facing. I do not want to waste the hon. Chair's time or the hon. Minister's time appeal to the hon. Minister to please take into account the difficulties western Rajasthan. Thank you.

RAO BIRENDRA SINGH: have tried to give all the information that I could collect after we recieved the notice for motion. As know, the steps to be taken in the matter of relief is the responsibility of the Government of Rajasthan. The Central Government provides the assistance I have given all the information I had even with regard to the Departments with which I am not directly concerned, such power, I quite agree with the hon. Member that the distress in the western part of Rajasthan is very acute Probably, these areas have suffered very seriously. So far as Central assistance is concerned we have tried to do our utmost. In the year 1979, about 250 lakh elgoeg were affected by drought and unfortunately this drought has continued from 1979-80 which has aggravated the situation. During 1979-80, during the previous regime, the number of people affected 240 lakhs and the total Central relief or assistance was of the order of 18.75 But during crores of rupees. year 1980-81, since this Government took over, we have provided a relief totalling Rs. 40,29 crores, more than double of what had been done in the previous year. And the number people affected compared to 1979 is very much less. It is 168 people Sir, I have already given information about the drinking water schemes and the funds made available. The Rajasthan Government had

Rs. 26 crores on this account out of which upto December, 1980. have spent Rs. 12,19 crores for the supply of drinking water and schemes related to the drinking water Employment generation has also picked up considerably though I cannot say that every family been fully provided for. But against 12,000 people a day in November, in the month of February this vear, the employment is 3,41,000 people a day. That shows how many more people have been emploved since November last year upto February this year, And this, I think, is a considerable number that is being given employment.

There is an amount of Rs. 42 crores available with the State Government including the Central assistance. And, I hope the State Government will utilise it fully and judiciously for purposes of providing employment.

Sir, I have already said that we have written to various States to give facilities for grazing to cattle coming from Rajasthan. And we are prepared to do whatever further assistance that can be given under our But I do not hesitate to and rules say that distress from drought and other natural calamities cannot be fully mitigated, unfortunately, account of financial constraints many other difficulties that perience. Cattle camps have opened in almost all the areas. The margin money of Rs. 7.7 crores which the hon. Member mentioned is a normal amount which is placed at the disposal of each State from year to year, as the decided by Finance Commission. This is not done by the Central Government itself from year to year. This is a But as soon as a State fixed sum. Government spends over and above this they always come to us for assistance, and that is when the Central teams are sent to the States after receiving the memorandum any State Government.

Sir, the hon. Member mentioned about the shortage of foodgrains. At present, the wheat allocation for the public distribution systm in Rajasthan is 10,000 metric per month, and for the flour mills, it is 2,000 metric tonnes. But I think the complaint is justified because if there is any shortage in any part of Rajasthan, it cannot be because of insufficient allocation from the Central Government. I can give the figures, Sir. \mathbf{From} January, we have increased the allocation for the public distribution system 10,000 tonnes. But in November and December, it was Rs. 6.000 only of wheat for the public distribution system. But as against that, the Rajasthan Government had drawn only 5,700 tonnes in November, and 4,200 tonnes in December. Now we have increased it to 10,000 tonnes. And to my mind, it should be sufficient. But we have had to curtail the allocation of wheat on account of certain difficulties. We want to provide for the future and we want to see the production trend and the curement trend in the coming months. I hope there will be serious difficulty. But if anything, we are keeping a and we shall always like to take into account any complaints about any parts of Rajasthan which the hon. Member wants to bring to the notice the Central Government.

श्री उप रूभ:पति : श्री नागेश्वर प्रसाद शाही । नहीं हैं । श्री शिव चन्द्र झा ।

1 P.M.

श्री शिव चन्द्र झा (बिहार: उ.प-सभापति महोदय, हमारे देश में सखा ग्रीर बाढ तथा तुफान की चपेट में कई इलाके ग्रौर गांव के गांव हर साल ग्रा जाया करते हैं। एक तरफतो हमारे मुल्क में कई इलाकों में बांढ़ ग्रा जाती है ग्रौर दूसरी तरफ कई इलाकों में सुखा पड जाता है। हमारे देश की जनता इन्हीं प्राकृतिक प्रकोपों के चक्कर में पड़ी रहती है। इन सब बातों के वावजूद जो बात साफ है वह यह है कि सरकार ने इन प्राकृतिक विपदास्रों का सामना करने के लिये जो योजनाएं बनाई है ग्रौंर जो तैयारिया की है वे ग्रभी तक पूरी नही ही पाई है। ग्रौर वे उपयुक्त भी नहीं है। कहने का मतलब यह है ि यह सरकार बहुत पीछे है। इन प्राकृतिक प्रकोपों का मकाबला करने के लिये जो योजनायें वनाई जानी चाहिये ग्रौर जो कार्यवाहियां की जानी चाहिये वे स्रभी तक नहीं की गई हैं। ग्राप जानते है कि राजस्थान एक बीर भमि है । राजस्थान के बारे में कहा जातः है ---

''यह है ऋपना राजपुताना, नाज इसे तलवारो पर, इसने सारा जीवन काटा, वर्छी, तीर कटारों पर। वह प्रताप का वतन, पला है आजादी के नारो पर, यहां कूद पड़ी थी पद्मनियां, हजारो ग्रंगारो पर तिलक करो इस धरती को. यह धरती है बलिदानों की ।"

श्री उपसभापति : ग्राप सवाल पूछिये।

श्री शिव चन्द्र झा : श्रीमन् मै सवाल ही पूछ रहा हूं। स्राप जानते हैं कि राजस्थान एक रेगिस्तानी इलाका रहा है श्रौर यह इतिहास की बात है। मैं यह जानना चाहता हूं कि क्या ग्रापने राजस्थान की रेतीली भूमि को इरीगेट करने के लिये कोई स्कीमें बनाई है ग्रौर साथ-साथ क्या भ्रापने वहां पर पीने के पानी के लिये भी कोई योजना बनाई है? मैं जानना चाहता हूं कि ग्रापने ऐसी कितनी योज-नाए बनाई है ग्रौर यदि ग्रापने इस प्रकार की योजनायें बनाई है तो उनके इम्प्ली-मेन्टेशन में जो देरी हो रही है, उसका क्या कारण है? मैं जानना चाहता हूं कि

इन योजनात्रों के इम्प्लीमेंटेशन में जो बेम-तलब की देरी होती है, उसका क्या कारण है? ग्रापने भाखड़ा-नंगल से लेकर कोसी तक ऐसी कौन कौन सी योजनायें बनाई है जिनमें ग्रभी तक इस तरह की देरी हो रही है? ग्राप इन योजनाग्रों को ग्रभी तक पूरी तरह से इम्प्लीमेन्ट क्यों नहीं कर पाये हैं?

दूसरी बात मुझे यह कहनी है कि यहां पर बार-बार कोप इंस्रेन की बात कही जाती है। पीने के पानी की बात भी बार-वार कही जाती है। मैयह जानना चाहता हूं कि इसी कोप इंसरेन्स से ही संबंधित क्या भ्राप कोई नेशनल ड्राउट इंसरेन्स स्कीम भी बनायेगे। क्रोप इंस्रेन्स से हो इसका ताल्लुक है । नाप इसका इन्टर-प्रटशन इसी रूप में ले सकतें हैं। हमारे सुल्क में बार,-बार जो सुखा पड़ जाता है उसके लिए क्या ग्राप कोई ड्राउट इंगोरेंश स्कीम बनायोंगे ? सारे देश के मड़ेनजर रखते हुए, राजस्थान कं मदेनजर रखते हुए, क्या ग्राप इस प्रकार कोई बनायेगे ? तीसरी चीज मैं यह कहना चाहता हुं कि ग्रभी मंत्री महोदय ने कहा कि प्रधान मंत्री जी वहां गई थी ग्रौर उन्होंने एफेक्टेड लोगों सें वातचीत की है। आप जानते है कि प्रधान मंत्री जी के पास बहत पैसे है। रैलियों के लिये कई लाख रुपये खर्च किये गये. करोडों रुपये खर्च किये गये।

श्री उपसभापित: ग्राप प्रक्षन पूछिये। श्री शिव चन्द्र झा: प्रधान मंत्री जी के पास एक रिलीफ फण्ड है। मैं यह जानना चाहता हूं कि प्राइम मिनिस्टर के रिलीफ फण्ड से एफेक्टड लोगों को कोई सहायता दी गई है या नहीं? ये मेरे तीन प्रक्ष्न है। मैं चाहता हूं कि मंत्री महोदय इनका साफ-साफ जबाब दें।

्यों राव विरेन्द्रसिंह : उपसभापति जी, इरीगेशन प्रोजेक्ट्स के मुत्तहिलक पूरा

बयान मैं इस वक्त नहीं दे सक्गा। लेकिन श्रागे बहुत मौके माननीत सदस्य को मिलेंग जब बजट पर डिस्कसन होगा, लानिंग पर डिकसन होगा। लेकिन यह बात मैं जरूर कह सकता हं कि जितनी हमारी इरीगेशन प्रोजनटस राजस्थान के शन्दर हैं उनको । रा करके या जहां पर पानी की कमी है उपमें पानो दिलवाने के लिये <mark>जहां पर इन्टर</mark> स्टेट डिस्प्यूट्स हैं उनको निपटाने की हम पूरी कोशिश कर रहे है। ताकि स्रामतौर पर राजस्थान में जो हर साल यह मसीबत श्राती है यह किसी तरह खत्म हो सके। काप्स इंशोरेंस के लिए भी हमने फैसला किया है कि इसको बढ़ायेंगे, हर स्टेट के ग्रन्दर लागु करेंगे। लेकिन सारी जगह काप्स इशोरेंस जिस तरीके से म्रानरेबल मेम्बर चाहते हैं, वह अमली तौर पर मैं समझता हं कि कामयाब नहीं हो सकता।

श्री शिव चन्द्र झा राजस्थान का स्पेशल केस है।

राव विरंन्द्र सिंह : राजस्थान स्टेट को भी हमने लिखा है । कुछ सहयोग स्टेट का हो, कुछ हमारी तरफ से हो ग्रौर दो तरफ से साझा होकर फिर जनरल इंशो-रेंस कारपोरेशन की तरफ से स्कीम बनाई जाती है। इसमें हम कुछ करने की कोशिश कर रहे हैं।

प्राइम-मिनिस्टर की विजिट पर श्रानरेब मेम्बर को क्या ऐतराज है जब कि वे तकलीफ देखने लोगों की गई थी, उन्होंने खुद श्रपनी श्रांखों से देखा कि राजस्थान सरकार क्या कुछ कर रही है, क्या श्रागे जरूरत है श्रोर यह सब श्राइम-मिनिस्टर की ही सरकार कर रही है, जितना यह पैसा दिया वह प्राइम-मिनिस्टर की ही सरकार दे रही है। रिलीफ फण्ड से टांकन इम-दाद दी जाती है। उसमें जितना भारत सरकार का खजाना है उतता प्राइम मिनिस्टर रिलीफ फंड नहीं है। मैं नहीं कह सकता कि उन्होंने श्रपने रिलीफ फंड

से दिया या नहीं दिया। लेकिन प्राइम-भिनिस्टर की विजिट से यह तो श्रापको यकीन होना चाहिये कि भारत सरकार कितना इस मामले पर गहरा विचार कर रहें: है। इस बारे में कितर्नः परेणान भारत सरकार है जो प्राइम-मिनिस्टर खुद वहां के दूर-दराज के इालकों में गई।

श्री रामनिवःस भिर्घा: (राजस्थान): श्रीमन्, राजस्थान में सूखें की स्थिति के वारे में जो चर्चा उठाइ गई है उस सम्बन्ध में संक्षेप में मै दो-चार वातें कहना चाहता हूं। पहले भी जब यह चर्चा हई थी तो मैंने खास तौर से मवशियों की जो समस्या है ग्रौर जो पीने के पानी की समस्या है उसकी स्रोर विशेष तौर मे ध्यान ग्राकर्षित किया था । राज्य सरकार ने काफी काम गुरू किया है पिछले कुछ समय से, ग्रौर हम भारत सरकार ग्रेर विशेष तौर से मंत्री महोदय के स्राभारी हैं जो कि समय-समय पर इस चीज का जायजा लेते रहते हैं ग्रौर जो भी कमियां होत: हैं उन्हें पूरा करने की कोशिश करते हैं मैं दो-चार बातें इस सम्बन्ध में कहना चाहुंगा जो कि केन्द्रीय सरकार ग्रौर कर सकती है।

हम भारत सरकार के बहुत ही ग्राभार्श है कि मवेंशियों की गुजरात श्रीर मध्य प्रदेश जाने में जो रकावटें थी ग्रीर में रमझता हूं कि कुछ ग्राज भा है, उनके लिए ग्रापने पत्र लिखा है कि राजस्थान से ग्रकाल पीड़ित जो मवेंशी ग्रायें, उनको ग्राने दिया जाये ग्रीर उन्हें चरने की सुविधा दी जाये चाहे वह सुविधा मुफ्त में हो चाहे थोड़ा सा पैसा लेकर हो। मैं ग्रापसे निवेदन करूंगा कि इसके बारे में कृपया उनसे जानकारी ले कि क्या उन्होंने इस सम्बन्ध में ग्रादेश दिए हैं ग्रीर उनका पालन हो रहा है या नहीं हो रहा है।

दूसरा बिजली की समस्या है जिसके साथ

पीने के पानी की समस्या जुड़ी है, मवेशियों के पीने के पानी की समस्या जुड़ी हुई है, जो कि बहुत गम्भीर स्थिति में है ग्रौर दुर्भाग्य की बात यह है कि राजस्थान में स्वयं बिजली पैदा करने के साधन विल्कुल नहीं है। सारी बिजली भाखड़ा, गावी सागर या ग्रन्य जगहों से म्राया करती है। हम चाहते है कि इन स्त्रोतों से जो भी बिजली राजस्थान को मिल सके वह कम से कम पानी की योजनाश्रों को चलाने के लिए पर्याप्त हो। ग्रास-पास के जो राज्य हैं जिनसे राजस्थान को विजली मिलती है भ्रौर मिल सकती है, खासतौर से मध्य प्रदेश श्रौर उसकी जो बडी-बडी योजना जैसे सतपूड़ा, उनसे उसको थोड़ा सा हिस्सा मिल जाये तो मै समझता हूं कि इससे पानी की समस्या भी हल हो सकती है ।

मवेशियों के माने-जाने के सम्बन्ध में मैं निवेदन करना चाहता हूं कि हम वहां पर वड़े बड़े पणु मेले लगाते है । अभी नागोर, जो मेरा गांव का जिला है, वहां पर एक बहुत बड़ा पशु मेला चल रहा है। इस साल विशेष तौर से रेलवे की तरफ से वैगन न मिलने के कारण वहां लोगों को वड़ी परेशानी का स।मना करना पड़ रहा है। रेलवे की तरफ से हर साल इस म्रवसर पर वैगन मिल जाते थे परन्त् इस साल विल्कूल नहीं मिले। परसो की खबर है कि जो मवेशियां लोगो ने खरीदी हैं ग्र र जिनको वे दूर-दूर हजारों किलोमीटर दूर ले ज़ाना चाहते है वहीं पड़ी हैं। स्नाप कृपया रेलवे प्रशासन से कहकर वहां के लिए तत्काल रेलवे वैगन्स उपलब्ध करा कर भिजवाये ताकि उन मवेशियों को वहां से ले जाया जा सके । वहां पर हजारों मवेशी श्रकाल की समस्या, पानी की समस्या श्रौर चारे की समस्या पीडित है ग्रीर धगर उन्हें दूसरे क्षेत्रों में ले जाने के लिए श्रावश्यक प्रवन्ध किया जाये तो काफी मुविधा हो।

[श्री राम निवास मिर्धा]

दो महीने में, श्रप्रैल माह में चेत्री का मेला बाइमेर में लगेगा । यह मेला वहत बड़ा मेला है। वहां पर भी इसी प्रकार से पानी-बिजली ग्रौर रेलवे की ग्रगर समचित व्यवस्था कर सकें तो उसके लिए भी स्थिति काफी ठीक हो जाएगी । इस कार्य में भ्राप हमारी काफी मदद कर सकेंगे। मंत्री महोदय ने बताया कि राज्य सरकार को काफी अनुदान, ऋण देने की व्यवस्था की गई है लेकिन राज्य सरकार के ऊपर बहुत बड़ा स्रोवर-ड़ाफ्ट है। उनके वेज एंड मींस की पोजीशन बहुत खराब है इसलिए रिजर्व बैंक या भारत सरकार विशेष तौर से ध्यान दे । जो भी ग्रापने ग्रनदान या ऋण दिए हैं उनका पर्याप्त उपयोग करने के लिए ग्रगर उनको रिजर्व बैंक से कुछ अनुदान न मिले तो आपका दिया हुआ पैसा फजुल जाएगा, उसका पूरा उपयोग नहीं हो सकेगा । इसलिए वेज एंड मींस को सुधारने के लिए ग्रोवर-डाफ्ट की व्यवस्था जो दी गई है खास तौर से अकाल के कामों पर जो पैसा खर्च हो रहा है, उसको ध्यान में रखते हुये सारी बातें करें तो मैं समझता हं कि इससे हमें बहुत-ती स्विधा मिलेगी, राहत मिलेगी । श्रीमन्, राजस्थान जिले हैं जो सबके गम्भीर रूप से ग्रकाल पीडित है पिछले दो साल से इसी प्रकार की स्थिति चली ग्रा रही है। इसलिए मैं समझता हं कि इन सारी बातों को ध्यान में रखते हये ग्रगर केन्द्रीय सरकार इन बातों पर ध्यान देगी तो कुछ महीने जो संकट के हैं वे ठीक तरह से निकल जायेंगे श्रौर हमारे प्रदेश के लिए लोग अञ्छो तरह से सब कर सकेंगे ।

कुछ प्रशासनिक बातें भी है। ग्रभी हमारे एक मित्र ने बताया कि प्रधान मंत्री जी वहां गयी। उसका बड़ा ग्रच्छा ग्रसर पड़ा। प्रधान मंत्री महोदय केवल ऊपर से ही देख कर नहीं गयीं विल्क लोगों की

भीड़ में गई ग्रौर वहां महिलाग्रों ग्रौर पुरुषों के बीच गई ग्रीर उनसे पूछा कि वहां कितना ग्रौर क्या, कसे काम हो रहा है। राज्य सरकार का प्रजासन बहुत ग्रन्छा कार्य कर रहा है लेकिन दो महीने भी नहीं हुए वहां के एक कलेक्टर को जैसे कि मुझे सूचना मिली है बीच में ही ट्रांसफर कर दिया । मैं नही कहता कि ट्रांसफर करें या न करें। लेकिन मेरा कहना यह है कि जब ग्रापने एरिया कमिश्नर को ग्रधिकार दिए है ग्रीर श्रापके श्रधिकारी काम कर रहे हैं, कम से कम जब सेंसर हो रहा है, ग्रथवा चुनाव के दिनों में ट्रांसफर की विशेष नीति होती है, जो ग्रिधकारी वहां जम कर काम कर रहा हैं जिनको इस सारी समस्या की जानकारी हैं उनको बीच में न हटने दिया जाए ? ग्रौर सरकार . .

श्री नागेश्वर प्रसाद शाही (उत्तर प्रशेश): चीफ मितिस्टर श्रपना तो ट्रांसफर बचाए, कहीं बेचारे का ट्रांसफर न हो जाए

श्री राम निवास मिर्घा : श्रीमन् जैसलमेर एक बहुत बड़ा इलाका वहां पर घास काफी है लेकिन पानी नहीं है । राजस्थान सरकार तथा प्रशासन कई ग्रसें से स्कीम बना रहे हैं शायद ग्राज भी स्कीम बनाने जा रहे हैं कि कुछ किलोमीटर दूर से अगर पानी पाइप हारा पहुंचाया जाए तो वहां हजारों मवेशी घास की व्यवस्था की वजह से वहां रह सकते हैं ग्राँर चार-छ: महीने जब तक बरसात न हो तब तक वे रह सकें। इसलिए इस योजना को पूरा किया जाना चाहिये । मैंने जो सुझाव मंत्री महोदय को दिए हैं, वे कृपा करके उन पर गौर करें भ्रौर केन्द्रीय सरकार की तरफ से जितनी अधिक हो सके मदद करने की कोणिण करें । धन्यवाद ।

in Rajasthan

राव वीरेन्द्र सिंह : श्री मिर्धा जी ने जो बानें कहीं हैं उन पर पूरा ध्यान भारत सरकार देगी । श्री मिर्धा जी के पिछले दिनों कहने पर ही हमने स्टेट गवर्नमेंट को लिखा था कि जब ऐसी मुसीवत राजस्थान के लोगों पर पड़ी हुई है तो वे मवेशी चराने के लिए जरूर उनको इजाजत दें। मैं इस बारे में जरूर बातचीत करूंगा । कि जैसे ग्रापने कहा कहां तक इसमें कामयाब हुये हैं । हमारा काम तो स्राग्रह करने का ही था, स्टेंट गर्वर्नमेंटम से जितनी भारत सरकार सिफा-रिश कर सकती है, जोर डाल सकती है वह जरूर करेगी । इसी तरीके से एड-मिनिस्शदेन के सम्बन्ध में तो हम स्टेट गवर्नमेंट के काम में दखल नहीं दे सकते। यह ग्रच्छा सुझाव उन्होंने दिया है कि भ्रफसरान के तबादले ऐसे मौके पर न किए जायें जब कि वहां पर लोगों की राहत का काम चल रहा हो। एरिया डवलपमेंट कमिश्नर्ज को अलग-अलग जिले सौंप दिए गए हैं । इस मामले में मैं ग्रागे बातचीत करूंगा । स्रोवर-ड्राफ्ट की स्विधा राज्य सरकार को ग्रगर जरूरत हो तो कहां तक दी जा सकती है इसकी सिफारिश जैसे कि माननीय सदस्य ने कहा मैं उसके म ताबिक वित्त मंत्री जी से करूंगा । इसी तरीके से रेलवे मिनिस्टर से भी हम बात करेंगे । जहां मेले हो रहे है, मवेशी राजस्थान के भ्रगर बाहर जा सकते है तो उतनी मवेशियों को तकलीफ कम होगी और वे बच जायेंगे । उनके लिए विशेष रेल सुविधायें रेल का महकमा दे, इसके लिए मैं जरूर कोशिंग करूगा । बहुत सही सझाव, बहत ग्रन्छे सुझाव उन्होने दिए है । जैसलमेर और दूसरी जगहों पर हमने काफी रकम दी है जिससे वहां पर चरागाह बन जायें ग्रौर वहां घास मृहैया हो जाए जिससे जब कभी सूखा पड़े तो मवेशियों को ज्यादा तकलीफ न हो । तो जैसलमेर के

इलाके में ग्रगर कोई ऐसी जगहें हैं उसके लिए वे भझे प्रौर मजीद जानकारी देंगे तो उसके लिए में म्पेशली पूछने के लिए बताऊंगा। अभी जो इत्तिला मिली है माननीय शाही जी ने कहा था कि प्राइम मिनिस्टर रिलीफ फण्ड मे कितना रूपया मिला है।

श्री उपसभापति : झा साहव ने कहा था ।

राव वीरेन्द्र सिंह : हां, झा साहव ने कहा था तो 18 सार् ग्रट्ठारह लाख रुपया प्राइम मिनिस्टर ने अपने फण्ड से राजस्थान के लिए दिया है जब कि वे वहां पर गयी थीं तो मैं समझता हं कि उनके थोडे से फण्ड में से इतनी भारी रकम राजस्थान के लिए दिया जाना ही साबित करना है कि उनको बहुत ज्यादा इस मामले में तशवीश है जो राजस्थान के लोगों को तकलीफ हो रही है।

पावर का मैने बताया कि जहां तक हो सका हमने भाखड़ा, व्यास से भी ग्रौर बदरपूर के थर्मल स्टेशन से भी ज्यादा पावर राजस्थान को दिलाने की कोशिश की ग्रौर ग्रब तो वहां एटामिक पावर स्टेशन फिर से चालु हो गया है इसलिए मैं उम्मीद करता ह कि बहुत कुछ तकलीफ दूर हो जाएगी ।

MR. DEPUTY CHAIRMAN, Mr. Dhabe. Please be brief.

SHRIDHAR SHRI WASUDEO DHABE (Maharashira): I shall be very brief. The Calling Attention is about drought relief is Rajasthan. I endorse what Mr. Mirdha has said about the drinking water in Jaisalmer district. The statement which has been made here is that about 341 lakh people have been given employment in the famine relief works and other works per day. Earlier in the statement it has been said that the [Shri Shridhar Wasudeo Dhabe] famine has affected the 26 districts of entire Rajasthan and 24 districts among them are very largely affected. It has also been stated that 21,365 villages of Rajasthan with a population of 1.68 crores have been affected. Therefore, I would like to know what is the percentage of persons affected by famine who have been given employment in these areas.

Secondly Sir, this question is universal and important for all drought affected areas. Right from 1965, this is the position wihich we are getting in different parts of the country. In 1978, 1979, 1980-in fact every yearwe have been facing drought conditions. In my State also we are having famine in Vidarbha and other districts. The Food for Work Programme is not executed properly. I would like to know what wages are paid for famine relief works when they employ persons. In the Rural Employment Scheme also 30 paise per kilo of food should be made available to them. At some places, they are dispensing with giving food but they are giving only the wages equivalent to the money value of it. It has affected the poor people very largely. I would like to know from the Minister at what rate the wages are being paid in the famine relief works and what immediate steps are being taken to give more employment to people, because this is very small work that has been done and in fact under the Food for Work Programme, food is given to them at a very concessional rate.

RAO BIRENDRA SINGH: Under the Food for Work Programmel, we have laid down norms that wages to be paid will be in terms of foodgrains, maximum to the extent of 3 kilograms. Out of that, we have laid down that 2 kilograms will be in kind and for 1 kilogram cash component will be given.

MR. DEPUTY CHAIRMAN: He wants to know at what rate.

SHRI SHRIDHAR WASUDEO DHABE: Because the wages are poor.

RAO BIRENDRA SINGH: I am not in a position to say just now at what rate it is calculated, but off-hand I can say that it is at the rate at which foodgrains are issued by the Food Corporation of India. That is wheat we have been issuing at Rs. 130 per quintal.

Then he has asked about the percentage of people who get employment. I have stated that 168 lakh people are reported to be affected and the present employment figure is 3.41 lakh people. But we cannot really know how many families are well-todo and do not need any relief. But I believe that at least one or two persons from each affected family have been provided employment and that should help them to tide over this difficult period. Generally the population of small and marginal farmers and agricultural labour are provided relief and not the well to do.

SHRI K. CHATHUNNI MASTER (Kerala): Sir intermittent droughts, floods and other natural calamities are some of the major themes of our country which occur usually in our country, sometimes in this part and sometimes in that part. That is the position. So I want to know whether victims of this natural calamity should not be given legal protection to ameliorate their distress. Now we are dealing with a Famine Relief Act. I think this is a 19th century Act, not adequate to meet the existing siuaion. So, I am asking the Government if they are thinking whether it is advisable to revise this Act with provisions to give sufficient compensation for the loss of wealth, cattle and other major losses suffered by the victims, at the same time wiping out the loans, taxes and other liabilities of the affected people. Firstly, I want to know whether the Government is thinking of bringing a new Act to this effect.

Then, Sir, we are talking much about the study of our ecology and weather and we are progressing sufficiently in these matters. But how is it that we fail to forecast this kind of natural calamities so that adequate arrangements could be made to face this kind of calamities?

Finally, Sir, according to reports, large-scale migration not only of people but also cattle has started from these droughtstricken areas. I want to know what are the real reasons for this largescale migration of people and cattle and what are the measures the- Government is taking to check or curb such migration.

RAO BIRENDRA SINGH: Sir, the Famine Code under which the State Governments generally work is only a model adopted by the States for providing relief but there is nothing to stop a State Government from giving as much relief as they want to give if their resources permit. Normally there is remission of land revenue and other charges, postponement of recovery and also payment of compensation to the extent of about ten per cent in the case of losses due to drought or other calamities. The Central Government has also circulated a model manual for providing relief in the case of natural calamities like floods, drought, etc., and in the case of floods the Central Government gives grant even up to 75 per cent. Under the drought management procedure according to which the Central Government works, we provide some relief under the Plan and some under non-Plan. But in the case of extreme distress even the Central Government can go much beyond what is normally given in case of drought. But the suggestion of my friend, Shri Master is very difficult to implement he wants everything, all charges to be remitted and no loans to be recovered. No Central or State Government can afford to pay full compensation in a poor country like ours in case of natural calamities. So, we cannot accept that position. 1728 RS-15.

श्री उपसभापति : शाही जी, क्रपा करके एक सवाल पुछिए ।

श्री नागेश्वर प्रसाद शाही: एक सवाल पूछता हुं,श्रीमन् । मंत्री जी को मैं बतादुं, ग्राज से 7 साल पह**ले** जब गजरात में श्रकाल पड़ा था तव गवर्नमेंट श्राफ इडिया ने 100 करोड़ रु० से ज्यादा मदद के रूप में दिया था। गजरात जो एक सम्पन्न प्रांत हैं वहां 100 करोड़ से ज्यादा मदद दिया । राजस्थान की ग्रपनी स्थिति है, यह रेगिस्तान है इसको राजस्थान न कहा जाए, इसका नाम रेगिस्तान रख दिया जाये तो ज्यादा ग्रच्छा है राजस्थान अब नहीं रह गया है तो उस प्रांत की विशेष हालत को देखते हुये ग्रौर इस वात को जानते हये, जैसा कि मिरधा साहव ने भी कहा, कि स्टेट रिसोर्सेज के बाहर है वहां स्रकाल की स्थिति को मीट करना, तो क्या भारत सरकार उसी पैमाने पर यहां सहायता देने को तैयार है जिस पैमाने पर भ्राज से 7 साल पहले गजरात में दिया गया था ?

दूसरे, यह कि राजस्थान की विशेष स्थिति को देखते हुये, वहां स्टेंट गवर्नमेंट के रिर्मोसेज को देखते हये क्या भारत सरकार अकाल के रिलीफ की टोटल रेस्पांसिविलिटी ग्रपने ऊपर जेने को तैयार है कि नहीं तैयार है ? ग्रभी ग्रापने कहा कि हम इम्प्लायमेट के वक्त देखते हैं-वैल ट्डू कौन है। गवर्नमेंट ग्राफ इंडिया में ''वैल टूड्'' कौन हैं ? जैस्लमेर मैं गया हं। उस एरिया में वैल टुड् कौन है ? मैंने गुजरात में देखा था ग्रीर मैंने राजस्थान में जाकर भी व्यवस्था देखी है। राजस्थान में भ्रकाल पीडितों के लिए जो व्यवस्था है वह बहुत-ही कम व्यवस्था है। क्या भारत सरकार उसकी टोटल जिम्मे-दारी लेगी कि नहीं ?

राव वीरेन्द्र सिंह डिपुटी चैयरमैन साहब, गुजरात के अन्दर अगर कुछ स्थिति ऐसी थी कि 100 करोड़ रुपये उस वक्त भारत सरकार दे सकी, मैं तो नहीं जानता किन हालात में वह दिया गया लेकिन इस वक्त भारत सरकार यह मानने में असमर्थ है कि उसी हिसाव से राजस्थान के अन्दर भी पैसा दिया जाए। हमारी बहुत-सी डेवलपमेंट की स्कीमें राजस्थान के लिए चल रही है, हम खास इजान दे रहे हैं जिससे राजस्थान के रेगिस्तान को हम ग्राहिस्ता-ग्राहिस्ता नखलिस्तान वना रहे हैं।

श्री नागेश्वर प्रसाद शाही: इतने सालों से ग्राप नहर नही बना सके । न ग्रापके पास सीमेंट है, न कोयला है ।

राव विरेद्ध सिंह: अब वह रेगिस्तान ज्यादा नही रह गया है। पहले से सूघर रहा है, तरक्की कर रहा है। जैसा मैंने कहा, कायदे ग्रीर रूल्स जो बनायें हये हैं उसी के मुताबिक सेन्ट्रल टीम ने रिकमण्डशन की। उसमे एक हाई लेवल कमेटी है जो सारा जायेजा लेकर उसी हिसाब से देखा करते है, ग्रागे के लिए क्या प्रिसिडेंट बनेगा--दे पायेंगे कि नहीं दे पायेंगे--फाइनेंशियल रिसोसंज को देखते हुये, वह हाई लेवल कमेटी रकम मंजुर करती है । ग्रभी हम राजस्थान को उतना नहीं दे सके जितना हमने मांगा था। यह बात मैं मानता हं कि यह सहायता उतनी नही है जितनी कि राजस्थान को र,हायता देने की भ्रावश्यकता थी। लेकिन रिसोसेंज को ध्यान में रखते हये जो ज्यादा से ज्मादा कर पाये हैं वह मैंने बताया.. . . . (व्यवधान) . . .

श्री नागेश्वर प्रसाद शाही : गुजरात में क्यों किया, राजास्थान में क्यो नहीं किया ? श्री उपसभापति : सदन की कार्यवाही ढाई बजे तक के लिए स्थगित की जाती है।

The House then adjourned for lunch at twenty-nine minutes past one of the clock.

The House re-assembled after lunch at thirty-two minutes past two of the clock, *Mr. Deputy Chairman* in the Chair.

THE BUDGET (RAILWAYS) 1981-82

MR. DEPUTY CHAIRMAN: The Railway Budget. The Railway Minister, please.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1981-82, in respect of Railways.

REFERENCE TO THE REPORTED DEATH OF EIGHT PERSONS IN DELHI AFTER CONSUMING ILLICIT LIQUOR

MR. DEPUTY CHAIRMAN; Now we shall take up special mentions. Dr. Siddhu.

DR. M. M. S. SIDDHU (Uttar Pradesh): Sir, today's papers carry a headlines news of the second tragic deaths among poorer sections of Delhi. In this a large number of families have been deprived of their earning members. Some women have also died after consumption of illicit liquor. The tragedy is more profound because the police has tried to conceal the facts somehow or other and they could be brought out only after the Press had reached there and taken photographs. Though the tragedy occurred on the 15th, till yesterday evening the police crime bulletin